

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1279
TO BE ANSWERED ON JULY 27, 2023**

FEATURES OF PMAY-U

NO. 1279. SHRI KRIPANATH MALLAH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the features of the Pradhan Mantri Awas Yojana-Urban (PMAY-U);**
- (b) the details of the funds sanctioned, allocated and utilized under this scheme within Assam during the last three years and the current year;**
- (c) the details of the target set and achievements made so far along with its response;**
- (d) whether the Government has also launched Affordable Rental Housing Complexes (ARHCs), a sub-scheme under PMAY-U; and**
- (e) if so, the details thereof along with the target set under this sub-scheme?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) Ministry of Housing and Urban Affairs (MoHUA), under the vision of 'Housing for All', is supplementing the efforts of States/Union Territories (UTs) by providing Central assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for construction of houses for all eligible urban beneficiaries.

The salient features of PMAY-U are as follows:

- i. The scheme is implemented through four verticals i.e. Beneficiary-led individual house construction/ enhancement (BLC); Affordable Housing in Partnership (AHP); 'In-situ' Slum Redevelopment (ISSR); and Credit Linked Subsidy Scheme (CLSS).**

- ii. **The Mission covers the entire urban areas consisting of Statutory Towns, Notified Planning Areas, Development areas falling under the jurisdiction of Special Area Development Authorities, Industrial Development Authorities or any such authority under State legislation which is entrusted with the functions of urban planning & regulations.**
- iii. **All houses under PMAY-U have basic civic amenities like toilet, water supply, electricity and kitchen.**
- iv. **The Mission promotes women empowerment by providing the ownership of houses in name of female member or in joint name.**
- v. **Preferences is also given to differently-abled persons, senior citizens, Scheduled Castes, Scheduled Tribes, Other Backward Classes, Minority, single women, transgender and other weaker & vulnerable sections of the society.**
- vi. **A comprehensive and Robust MIS System is in place that helps all stakeholders to seamlessly manage information pertaining to physical and financial progress including storing various records through digitisation such as Survey, Project information, beneficiary details, fund utilisation, etc.**

All houses/projects under BLC/AHP/ISSR are geo-tagged to track actual progress on ground.

- vii. **A Technology Sub-Mission (TSM) under PMAY-U has been set up to facilitate adoption of modern, innovative and green technologies and building materials for faster and quality construction of houses.**

(b) & (c) States/UTs prepare project proposals in phased manner in consonance with the scheme guidelines of PMAY-U as per demand under different verticals. Such proposals with due approval of the State Level Sanctioning & Monitoring Committee (SLSMC), are submitted to this Ministry in phased manner for consideration of Central Sanctioning & Monitoring Committee (CSMC). Based on the project proposals submitted by States/ UTs, more than 118.90 lakh houses have been sanctioned as on 10.07.2023. Of the sanctioned houses, 112.22 lakh have been grounded for construction; of which 75.31 lakh are completed/ delivered to beneficiaries. Out of ₹ 2.00 lakh crore (approx.) Central assistance committed, ₹ 1.47 lakh crore has been released till date.

Details of Central assistance sanctioned, released & utilized during the last three years and the current year; and details of houses sanctioned, grounded for construction and completed/delivered, Central assistance sanctioned, released and utilised (physical and financial progress since inception) under PMAY-U in the State of Assam so far, are at Annexure-I.

(d) & (e) This Ministry has launched Affordable Rental Housing Complexes (ARHCs) on 31.07.2020 as a sub-scheme of PMAY-U with an objective to provide dignified living to urban migrants/poor near their workplace. The scheme is being implemented through following two Models:

Model – 1: Utilizing existing Government funded vacant house constructed under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) and Rajiv Awas Yojana (RAY) to convert them into ARHCs through Public Private Partnership mode or by public agencies.

Model – 2: Construction, Operation & Maintenance of ARHCs by Private/Public Entities on their own available vacant land.

The Model-1 of the scheme has the target of converting 75,000 existing government funded vacant houses into ARHCS. So far, 5,648 houses have been converted into ARHCs from States/UTs of Chandigarh, Gujarat, Rajasthan, Uttarakhand and Jammu & Kashmir.

The Model-2 of the scheme has the target of constructing 2,20,000 ARHC units by the public/private entities. So far, 74 proposals have been received for construction of 1,39,653 units in 18 States/UTs. Proposals for construction of 82,273 new ARHC units in 7 States have further been approved by the Ministry. State/UT-wise details of proposals sanctioned under both models are at Annexure-II.

Central assistance sanctioned, released and utilized during last three years & current years and physical and financial progress since inception under PMAY-U in the State of Assam

[as on 10th July, 2023]

Period	Sr. No.	Particulars	Overall Achievements
Progress during last three years and current year (FY2020-24)	1	Central Assistance Sanctioned (₹ in Crores)	1,186.63
	2	Central Assistance Released (₹ in Crores)	759.03
	3	Central Assistance Utilised (₹ in Crores)	688.59
Physical and Financial progress since Inception	4	No. of Houses Sanctioned	1,76,643
	5	No. of Houses Grounded for Construction	1,51,149
	6	Constructions of no. of Houses completed/Delivered	84,496
	7	Central Assistance Sanctioned(₹ in Crores)	2,674.26
	8	Central Assistance Released(₹ in Crores)	1,608.89
	9	Central Assistance Utilised (₹ in Crores)	1,553.11

A. State/UT-wise details of the existing Govt. funded vacant houses converted into ARHCs for the beneficiaries under Model-1 of the scheme:

S. No.	State/UT	City	No. of vacant houses converted into ARHCs
1	Chandigarh	Chandigarh	2,195
2	Gujarat	Surat	393
3	Gujarat	Ahmedabad	1,376
4	Gujarat	Rajkot	698
5	Jammu & Kashmir	Jammu	336
6	Rajasthan	Chittorgarh	480
7	Uttarakhand	Lalkuan	100
8	Uttarakhand	Dehradun	70
Total			5,648

B. State/UT-wise details of ARHC units sanctioned for construction by Public/Private Entities under Model-2 of the scheme:

S. No.	Name of City/State	Name of Entity	Technology being used	Total Units
1	Kakinada, Andhra Pradesh	Coastal Developers Pvt. Ltd.	Monolithic Concrete Construction System	736
2	Vizianagram, Andhra Pradesh	Coastal Developers Pvt. Ltd.	Monolithic Concrete Construction System	652
3	Kampur Town, Assam	Guwahati Refinery Indian Oil Corporation Ltd.	Monolithic Concrete Construction System	2,222
4	Raipur, Chhattisgarh	Indian Oil Corporation Ltd.	Monolithic Concrete Construction System	2,222
5	Surat, Gujarat	Mitsumi Housing Pvt. Ltd.	Light Gauge Steel Framed Structures	453
6	Chennai, Tamil Nadu	State Industries Promotion Corporation of Tamil Nadu	Monolithic Concrete Construction System	18,720
7	Chennai, Tamil Nadu	Chennai Petroleum Corporation Ltd.	Monolithic Concrete Construction System	1,040
8	Chennai, Tamil Nadu	SPR Construction Pvt. Ltd.	Aluminium Form Work	5,045
9	Hosur, Tamil Nadu	Tata Electronic Pvt. Ltd.	Precast Concrete Construction System	13,500
10	Sriperumbudur, Tamil Nadu	SPR City Estates Pvt. Ltd.	Monolithic Concrete Construction System	18,112
11	Sriperumbudur, Tamil Nadu	SPR Construction Pvt. Ltd.	Monolithic Concrete Construction System	3,969
12	Nizampet, Telangana	Sivani Infra Pvt. Ltd.	Monolithic Concrete Construction System	14,490
13	Prayagraj, Uttar Pradesh	Indian Oil Corporation Ltd.	Monolithic Concrete Construction System	1,112
Total				82,273